

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No.104**

New IA-6231/2022 in  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr  
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....APPLICANT /PETITIONER

.....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 22.12.2022**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

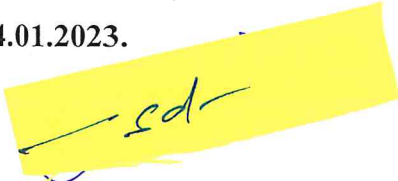
**PRESENT:**

For GNoida Authority :Mr. UN Singh Adv  
For the Respondent :

**ORDER**

IA/6231/2022

Mr. Rishabh Jain, Ld. Advocate appearing for the Resolution Professional. List the matter  
on 04.01.2023.



**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**